

**RAJASTHAN HIGH COURT, JODHPUR**  
**ORDER**

No. CONF/HCI/COMMITTEES/2016/33

Date: 27-06-2016

The Hon'ble Committee constituted vide order No. CONF/HCI/COMMITTEE/2016/9 dated 04.04.2016 for the purpose of purchase of new vehicles & accessories for the Chief Justice/Judges/Officers of the Subordinate Judiciary, Mileage of vehicles and other ancillary matters comprising of :-

1. Hon'ble Mr. Justice Mohammed Rafiq
2. Hon'ble Mr. Justice Mahesh Chandra Sharma
3. Hon'ble Mr. Justice Kanwaljit Singh Ahluwalia

is also entrusted the work of framing of Rules for use, maintenance and control of official cars of Hon'ble Judges and staff cars.

BY ORDER

  
REGISTRAR GENERAL

No. Gen/XV/76/2016/3328

Date: 27-06-2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Mohammed Rafiq
3. P.S. to Hon'ble Mr. Justice Mahesh Chandra Sharma
4. P.S. to Hon'ble Mr. Justice Kanwaljit Singh Ahluwalia

  
REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action:-

1. Registrar (Admn.)/(Vigilance)/(Class.)/(Rules)/(Writs)/(Exam.)/ O.S.D. (F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
3. All the Sr. Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. A.O.J., Subordinate Courts (Estt.) Section, Rajasthan High Court, Jodhpur.

  
REGISTRAR GENERAL

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27/6/16